

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
(DEPARTMENT OF JUSTICE)

LOK SABHA
UNSTARRED QUESTION No. 4343
TO BE ANSWERED ON WEDNESDAY, THE 21st MARCH, 2018

Justice Clock System

4343. DR. SANJAY JAISWAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is planning to install Justice Clocks in the Courts to display the best performing courts of India; and
- (b) if so, the steps taken so far in this regard?

ANSWER
MINISTER OF STATE FOR LAW & JUSTICE AND
CORPORATE AFFAIRS
(SHRI P. P. CHAUDHARY)

(a) and (b): The Government is planning to install electronic LED display message board systems called Justice Clocks for creation of public awareness about the disposal and pendency of cases and general progress in the justice sector. A Justice Clock was installed in 2017 at Department of Justice, Jaisalmer House, New Delhi highlighting the citizen centric services of ongoing projects such as e-Courts Mission Mode Project and Access to Justice Project. Information regarding the top district and subordinate courts which dispose off highest number and percentage of cases pending for various lengths of time such as 0-2 years, 2-5 years and above 10 years is also displayed on the Justice Clock display.

Installation of similar Justice Clocks was proposed by the Department of Justice in all 24 High Court of the country; which has been approved by the eCommittee of Supreme Court of India in its meeting held on 20th February, 2018.

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